

PRESS RELEASE



RESERVE BANK OF INDIA

www.rbi.org.in

www.rbi.org.in/hindi

e-mail: helpprd@rbi.org.in

PRESS RELATIONS DIVISION, Central Office, Post Box 406, Mumbai 400001
Phone: 2266 0502 Fax: 2266 0358, 2270 3279

April 2, 2008

Reserve Bank Cancels Certificate of Registration of Janki Hire Leasing & Financiers Pvt. Limited

The Reserve Bank of India has on March 12, 2008 cancelled the certificate of registration granted to Janki Hire Leasing & Financiers Pvt. Limited having its registered office at 119/120, Bamba Road, Darshan Puwa, Kanpur (U.P.) for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate, Janki Hire Leasing & Financiers Pvt. Limited cannot transact the business of a non-banking financial institution.

In exercise of the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial institution. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad
Manager

Press Release : 2007-2008/1275